

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 422/97.

Dt. of Decision : 10-4-97

Archana Louis.

... Applicant.

Vs

1. The Military College of EME,
(Electronics and Mechanical Engineering)
Trimulgherry, Sec'bad, repl by its
Commandant.
2. The Government of AP, rep. by the
District Employment Officer,
Hyderabad District Employment Exchange,
(Clerical & Technical), Chikadpally,
Hyderabad. .. Respondents.

Counsel for the applicant : Mr.K.Nageswara Reddy

Counsel for the respondents : Mr.N.R.Devaraj,Sr.CGSC for R-1

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

..2

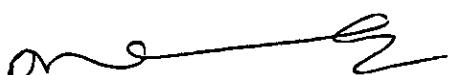
ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER(ADMN.)

Heard Mr.K.Nageswara Reddy, learned counsel for the applicant, Mr.N.R.Devaraj, learned counse for R-1 and Mr.Phaneraj for Mr.P.Naveen Rao, learned counsel for R-2.

2. A notification was sent to the employment exchange for sponsoring the candidates for the post of Stenographer under R-1. It is stated that the name of the applicant was not sponsored by the employment exchange. Hence, relying on the Supreme Court judgement reported in 1996 (6) SCALE 676 (Excise Supdt., Malgapatnam, Krishna District Vs. KVN Visweswara Rao), the applicant herein prayed for a direction to R-1 to allow him to appear for the test and interview of the post of Stenographer without insisting that his name should be sponsored by the employment exchange.

3. In similar cases this Bench has directed the respondents to allow the applicants to appear for the selection. In view of the precedence R-1 is hereby directed to allow the applicant herein to appear for the selection for the post of Stenographer on the day when ~~interview~~ ^{selection} is to take place. If the applicant fails in the selection then the OA stands dismissed. In case he ^{is} selected and come within the number to be empanelled his results should not be announced. If he fails in the selection the same may be brought to the notice of this Bench for confirming the dismissal. ~~No costs.~~



(R. RANGARAJAN)
MEMBER(ADMN.)

Dated : The 10th April 1997.
(Dictated in the Open Court)

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Dr. P. S. Rao (T)

Copy to:-

1. The Commandant, Military College of EME, (Electronics Mechanical Engineering), Trimulgherry, Secunderabad.
2. The District Employment Officer, Hyderabad District Employment Exchange, (Clerical & Technical), Chikadpally, Hyd.
3. One copy to Sri. K.Nageswara Reddy, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. ~~One copy to Deputy Registrar(A), CAT, Hyd.~~
6. One spare copy.

Rsm/-

1/60
C.C. Today
11/4/97

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In the C.A.T. Hyd Bench
Hyd.

Am m/s. R. Ranganathan, Am

Judgment dt. 10/4/97

in

OA. 422/97.

Interim orders issued.

Pending case.

